

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2017/ 371

Date : 03/08/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Pappu Lal Jangid S/o Shri Radheshyam Jangid, Probationer- Trainee Junior Judicial Assistant, Rajasthan High Court Bench, Jaipur is hereby accepted with effect from 31.07.2017(FN).

BY ORDER


REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)82/2016/ 1844

Date : 03/08/17

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class./ CPC), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- ✓ 3. DIO, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on official website.
4. Concerned AOJ/AAOs, Rajasthan High Court Bench, Jaipur.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
7. Concerned Shri Pappu Lal Jangid S/o Shri Radheshyam Jangid, Village- Gediya, Post- Lamba Kalan, Tehsil- Todaraisingh, Tonk, Rajasthan-304505
8. Personal file.


REGISTRAR (ADMN.)